

Title : Introduction of Indian Penal Code (Amendment) Bill, 2005.

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SHRI C.K. CHANDRAPPAN (TRICHUR): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

*The motion was adopted.*

SHRI C.K. CHANDRAPPAN : Sir, I introduce the Bill.

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